

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 447 /Admin. (Services)/2016 Dated: Allahabad: August 31, 2016

Subject: Regarding Refresher Training Programme for Civil Judges (Senior Division) at JTRI, U.P., Lucknow.

Sir,

With reference to your letter no. Ref. Trg.-CJ(SD)-2016/JTRI-1296 dated 17.08.2016 on the above subject, I am directed to inform you that the Court has been pleased to approve and nominate the officers mentioned in List-'A' for Refresher Training Programme for Civil Judges (Senior Division) scheduled **from 19.09.2016 to 23.09.2016** at JTRI, UP, Lucknow.

I am further to say that the Court has also been pleased to approve that TA/DA of the participants for the aforesaid Refresher Training programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 447 (i)/Admin. (Services)/2016 dated: August 31, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

Proposed List of Civil Judges (SD) for Refresher Training Programme
From 19.09.2016 to 23.09.2016

Sl. No.	Name of Officer	Designation	Place of Posting
1.	Rajendra Ram	Judge Small Causes Court	Aligarh
2.	Raj Mani	Addl. Chief Judicial Magistrate	Ballia
3.	Khaliquzzama	Addl. Chief Judicial Magistrate	Banda
4.	Ali Raja	Judge Small Causes Court	Agra
5.	Ramendra Kumar	Addl. Chief Judicial Magistrate	Etawah
6.	Chandra Shekhar-II	Secretary, District Legal Services Authority	Azamgarh
7.	Rama Kant Prasad	Addl. Civil Judge (Sr.Div.)/ACJM.	Mirzapur
8.	Basant Kumar Jatav	Addl. Civil Judge (Sr.Div.)/ACJM.	Bahraich
9.	Mohan Lal	Addl. Civil Judge (Sr.Div.)/ACJM.	Basti
10.	Vijay Kumar Azad	Chief Judicial Magistrate	Sultanpur
11.	Rajesh Kumar-III	Chief Judicial Magistrate	Banda
12.	Chandra Mani	Judge Small Causes Court	Lucknow
13.	Om Prakash-VI	Chief Judicial Magistrate	Agra
14.	Sunder Lal	Chief Judicial Magistrate	Kasganj
15.	Ram Kishor-III	Chief Judicial Magistrate	Maharajganj
16.	Mohd. Sapheek	Civil Judge (Senior Div.)	Deoria
17.	Anil Kumar Yadav-II	Secretary, District Legal Services Authority	Mathura
18.	Ram Dayal	Secretary, District Legal Services Authority	Allahabad
19.	Sunil Kumar Singh-III	Civil Judge (Senior Div.)	Pilibhit
20.	Shobh Nath Singh	Civil Judge (Senior Div.)	Mahoba
21.	Smt. Anjana	Judge Small Causes Court	Allahabad
22.	Shiv Kumar-II	Civil Judge (Senior Div.)	Mau
23.	Raj Vir Singh	Civil Judge (Senior Div.)	Shravasti at Bhinga
24.	Shitla Prasad	Chief Judicial Magistrate	Jalaun at Orai
25.	Bhartendu Prakash Gupta	Judge, Small Causes Court	Ghaziabad
26.	Sanjeev Kumar Singh	Chief Judicial Magistrate	Bhadohi at Gyanpur
27.	Abhinitam Upadhyay	Addl. Civil Judge (Sr.Div.)/ACJM.	Gorakhpur
28.	Nitish Kumar Rai	Civil Judge (Senior Div.)	Jalesar-Etah
29.	Smt. Sandhya Srivastava	Chief Judicial Magistrate	Lucknow
30.	Rakesh Kumar Singh-I	Chief Judicial Magistrate	Etah
31.	Premendra Kumar	Chief Judicial Magistrate	Balrampur
32.	Km. Nisha Srivastava	Judge Small Causes Court	Moradabad
33.	Bhagirath Verma	Jt Registrar(Judicial), U.P.StatePublicServicesTribunal	Lucknow
34.	Vijay Kumar-II	Civil Judge (Senior Div.)	Sultanpur
35.	Mohd. Aslam Siddiqui	Chief Judicial Magistrate	Budaun
36.	Vikas Nagar	Chief Judicial Magistrate	Pilibhit
37.	Ashish Varma	Civil Judge (Senior Div.)	Lucknow
38.	Mohd. Neyaz Ahmad Ansari	Judge Small Causes Court	Gorakhpur
39.	Rakesh Tripathi	Judge Small Causes Court	Varanasi
40.	Amit Malaviya	Chief Judicial Magistrate	Ballia
41.	Mohd. Ahmad Khan	Civil Judge (Senior Div.)	Banda
42.	Abhai Srivastav	Chief Judicial Magistrate	Varanasi
43.	Mukesh Kumar Singh-II	Chief Judicial Magistrate	Baghpat
44.	Anutosh Kumar Sharma	Chief Judicial Magistrate	Farrukhabad
45.	Pramod Kumar-IV	Chief Judicial Magistrate	Rampur
46.	Susri Nirupama Vikram	Judge Small Causes Court	Meerut
47.	Rajeev Ranjan	Civil Judge (Senior Div.)	Farrukhabad
48.	Pawan Kumar Srivastava	Chief Judicial Magistrate	Pratapgarh
49.	Smt. Pratibha Saxena-II	Civil Judge (Senior Div.)	Rampur
50.	Smt. Garima Singh	Chief Judicial Magistrate	Muzaffar Nagar
51.	Smt. Arti Fauzdar	Civil Judge (Senior Div.)	Varanasi
52.	Dr.Satyawan Singh	Civil Judge (Senior Div.)	Bhadohi at Gyanpur
53.	Rajesh Parasher	Judge Small Causes Court	Faizabad
54.	Vikas Gupta	Judge Small Causes Court	Kanpur Nagar
55.	Smt. Kavita Mishra	Civil Judge (Senior Div.)	Agra
56.	Smt. Reshma Praween	Chief Judicial Magistrate	Allahabad
57.	Kashi Nath	Judge Small Causes Court	Bulandshahar
58.	Sanjay Kumar Singh-I	Chief Judicial Magistrate	Meerut
59.	Rajesh Narayan Mani Tripathi	Chief Judicial Magistrate	Ambedkar N. at Akbarpur
60.	Umakant Jindal	Special C.J.M.	Varanasi